(b) The Government is not aware of the reasons why M/s. Pure Drinks Private Limited did not take the franchise of 77.

Bus Route from Ashok Vihar Phase III to I P. Depot

4225. SHRI RAJE VISHVESH-WAR RAO: Will the Minister of SHIPPING AND TRANSPORT be

- (a) whether Government have received several representations from the Residents' Welfare Association. Phase III, Ashok Vihar, Delhi for introducing a new bus route from Ashok Vihar Phase III t. I. P. Depot or extension of Route No. 3 up to Ashok Vihar Phase III for the convenience of commuters of this area; and
- (b) if so, the action taken thereon and by when the request would be acceded to and if not, the reasons thereof?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRICHAND RAM): (a) Yes, Sir.

(b) Ashok Vihar Phase III, is served by the services of route 14, 142 and 157 which provide change over facilities for going to Indra Prastha Estate at a number of points. It has not been found feasible to connect all the localities of the city by direct services.

Setting up of Industries in Madhya Pradesh

4226. SHRI SUKHENDRA SINGH: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Madhya Pradesh Government have submitted proposals to Central Government for setting up Vanidium Factory in Koraba based on red mud;
- (b) if so, the decision taken by Government of India thereon and the names of industries sanctioned so far; and

(c) in case no decision has so far been taken the reasons for delay and the time by which a decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) to (c). No proposal has been submitted by the Govt. of Madhya Pradesh for setting up vanidium factory at Koraba based on red mud. However, the State Government has recommended an application for the grant of an industrial licence from a private applicant for the manufacture of Vanadium Pentoxide and Ferro Vanadium from white mud, which is a waste-product from Alumina plant at Koraba.

The application was rejected. But the further representation received from the applicant is under consideration.

Length of National Highways

4227. SHRI ARJUN SINGH BHA-DORIA: Will the Minister of SHIP-PING AND TRANSPORT be pleased to state:

- (a) the length of National Highways in Kilometers per thousand square kilometers:
- (b) the length of National Highways in Kilometers per thousand square Kms. in various States, State-wise; and
- (c) the steps taken or proposed to be taken to remove the imbalance between various States?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b). A statement is attached.

(c) National Highways are declared keeping in view the requirements of the country as a whole and not Statewise or region-wise, as also keeping in view certain criteria prescribed for declaring roods as National Highways.